

NOTIFICATION No. 117 / 2015

Thiru. S.Nambirajan, Presiding Officer, II Additional Labour Court, Chennai, who has been appointed on transfer as Presiding Officer, I Additional Labour Court, Chennai in G.O.(Ms).No.112, Labour and Employment (D2) Department, dated 23.07.2015 is transferred and posted as Presiding Officer, I Additional Labour Court, Chennai, in the existing vacancy.

Ms. R.Xaverin Arul Felicita, formerly IV Additional Judge, City Civil Court, Chennai, now under compulsory wait, who has been appointed on transfer as Presiding Officer, II Additional Labour Court, Chennai in G.O.(Ms).No.112, Labour and Employment (D2) Department, dated 23.07.2015 is posted as Presiding Officer, II Additional Labour Court, Chennai vice Thiru.S.Nambirajan, transferred.

Thiru. M.Gomathinayagam, formerly XVIII Additional Judge, City Civil Court, Chennai, now under compulsory wait, who has been appointed on transfer as Presiding Officer, III Additional Labour Court, Chennai in G.O.(Ms).No.112, Labour and Employment (D2) Department, dated 23.07.2015 is posted as Presiding Officer, III Additional Labour Court, Chennai, in the existing vacancy.

HIGH COURT, MADRAS.
DATED: 27.07.2015.

Sd/- P.KALAIYARASAN,
REGISTRAR GENERAL

R.O.C.No. 9/2015-Con.B2

OFFICIAL MEMORANDUM

Sub: Courts and Judges – District Judges – Transfer and Postings -
Notification issued - Joining instructions – Issued.

Ref: High Court's Notification No. 117 / 2015, dated : 27.07.2015.

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Thiru. M.Gomathinayagam, formerly XVIII Additional Judge, City Civil Court, Chennai, now under compulsory wait, who has been posted as Presiding Officer, III Additional Labour Court, Chennai in the High Court's Notification cited above, is required to take charge of the post of Presiding Officer, III Additional Labour Court, Chennai, from Thiru. S.Nambirajan, Presiding Officer, II Additional Labour Court, Chennai who is now holding full Additional Charge of the post of Presiding Officer, III Additional Labour Court, Chennai, immediately.

Ms. R.Xaverin Arul Felicita, formerly IV Additional Judge, City Civil Court, Chennai, now under compulsory wait, who has been posted as Presiding Officer, II Additional Labour Court, Chennai in the High Court's Notification cited above is required to take charge of the post of Presiding Officer, II Additional Labour Court, Chennai from Thiru S.Nambirajan, II Additional Labour Court, Chennai, immediately.

On relief, Thiru S.Nambirajan, who has been transferred and posted as Presiding Officer, I Additional Labour Court, Chennai in the High Court's Notification cited above, is required to take charge of the post of Presiding Officer, I Additional Labour Court, Chennai, immediately, on the same day.

**HIGH COURT, MADRAS.
DATED: 27.07.2015.**

**Sd/- P.KALAIYARASAN,
REGISTRAR GENERAL**